GOVERNMENT OF TRIPURA
GENERAL ADMINISTRATION (PERSONNEL & TRAINING) DEPARTMENT.

No. F. 2(9)-GA (P&T)/2004 (P) Dated, Agartala, the 30th July, 2019.

NOTIFICATION

In the interest of public service, the Governor is pleased to appoint Shri D. Radhakrishna, to the post of Chairman, Tripura Electricity Regulatory Commission, Tripura.

The terms & conditions in regard to appointment of the Chairman, Tripura Electricity Regulatory Commission, Tripura, are as follows :-.

(viii) The pay of the Chairman would be a consolidated remuneration of Rs. 1,48,000/- (Rupees one lakh forty eight thousand) per month.

(ix) The Chairman shall hold office for a term of five years from the date he enters upon his office, or till he attains the age of sixty five years, whichever is earlier.
(x) The chairman of the Commission shall be provided with accommodation of the status admissible to the officers of Level-21 of Tripura State Pay Matrix, 2017.

(xi) The Chairman of the Commission shall be provided with staff cars with drivers.

(xii) For journeys performed on duty or at the time of appointment/retirement, the Chairman of the Commission shall be entitled to draw such travelling allowances as admissible to the officers of Level-21 of Tripura State Pay Matrix, 2017.

(xiii) Medical treatment for the Chairman and his dependent family members, during the tenure of his appointment, shall be provided in accordance with the rules applicable to the officers of Level-21 of Tripura State Pay Matrix, 2017.

(xiv) House attendant, Newspaper, Telephone and one time LTC shall be provided for Chairman of the Commission.

By order of the Governor,

Animesh Das
Deputy Secretary to the Government of Tripura.

The Executive Engineer, Sonamura Division, PWD(R&B), Sepahijala Tripura invites on behalf of the ‘Governor of Tripura’ percentage rate e-tender(s) from the Central & State public sector undertaking/enterprise and eligible Contractors/Firms/Agencies of appropriate class registered with PWD/TTAADC/ MES/CPWD/Railways/Other State PWD up to 3.00 P.M. on 07/09/2019 for the following works :-

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Work</th>
<th>Estimated Cost</th>
<th>Earnest Money</th>
<th>Time for Completion</th>
<th>Last date and Time for document downloading and bidding</th>
<th>Time and date of opening of Bid</th>
<th>Document downloading and bidding at application</th>
<th>Class of Bidder</th>
<th>Class of Bidder</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>PR of road from SH06 at Melaghar Bazar to Sagarmahal (L-1.30 km)/SH: Grouting, Recarpeting, road side drain etc. DNIT No.:-09/EE/SNM/PWD/2019-20.</td>
<td>Rs.24,24,434.00</td>
<td>Rs.24,244.00</td>
<td>4 (four) months</td>
<td>Up to 15.00 Hrs. On 07/09-2019.</td>
<td>At 15.30 Hrs. On 11-09-2019.</td>
<td><a href="https://tripuratenders.gov.in">https://tripuratenders.gov.in</a></td>
<td>Appropriate Class</td>
<td>Appropriate Class</td>
</tr>
</tbody>
</table>

Eligible bidders shall participate in bidding only in online through website [https://tripuratenders.gov.in](https://tripuratenders.gov.in). Bidders are allowed to bid 24x7 until the time of Bid closing, with option for Re-Submission, wherein only their latest submitted Bid would be considered for evaluation. The e-Procurement website will not allow any Bidder to attempt bidding, after the scheduled date and time. **Submission of bids physically is not permitted.**

**Earnest money and Bid Fee** are to be drawn separately on State Bank of India or any other scheduled Bank guaranteed by the RBI, in the shape of “Deposit-at-Call”/“Demand Draft” in favour of the **Executive Engineer, Sonamura Division, PWD(R&B), Sepahijala Tripura.**
Demand drafts furnished as above shall be valid for a minimum period of 3(three) months from the last date of publishing of bid. Bid Fee of Rs.1,000.00 (Rupees One thousand) only shall be accepted as “Deposit-at-call”/“Demand Draft” and is Non-Refundable.

The Bidders will have to upload the scan copy of the drawn “Demand Draft”/“Deposit at call” (as a single PDF file of 100 dpi resolution), against the related Bid fee & Earnest money, along with the bid.

The Bidders will also have to deposit both the original “Demand Draft”/“Deposit at call”, related to the Earnest Money and Bid Fee as stated above, in a sealed envelope depicting DNIT No. the Bidders Name, Address & Phone number, at the office of the Executive Engineer, Sonamura Division, PWD(R&B), Sepahijala Tripura positively before the Bid opening schedule (i.e. up to 3.00 P.M. on 07-09-2019).

Bid(s) shall be opened through online by respective Bid openers on behalf of the Executive Engineer, Sonamura Division, PWD(R&B), Sepahijala Tripura and the same shall be accessible by intending Bidder through website https://tripuratenders.gov.in. However, intending bidders and other Bidders may like to be present at the Bid opening. For any enquiry, please contact by e-mail to sonamuradivision.pwd@gmail.com.

For and on behalf of the ‘Governor of Tripura,

Sd/- Illegible

Executive Engineer,
Sonamura Division, PWD(R&B),
Sonamura, Sepahijala Tripura.